

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 69 of 2014

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Ms. Divya Chaturvedi
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo for R-2

Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-8 & R-61
Mr. Pradeep Misra
for R-48 & R-50

ORDER

We have heard Learned Senior Counsel as well as learned counsel for the parties concerned. All the parties have filed their Written Submissions after serving copy on the other side.

Judgment is reserved.

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson